

12

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

ORIGINAL APPLICATION NO.316/99

DATE OF ORDER : 26.02.1999.

Between :-

Kavitha Nammi

... Applicant

And

1. Chief Administrative and Accounts Officer,  
Atomic Minerals Directorate for  
Exploration and Research Department of Atomic  
Energy, 1-10-153-156, Begumpet, Hyderabad.
2. The Dist. Employment Officer,  
Hyderabad-Tech-Clerfcal, Hyderabad.

... Respondents

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Counsel for the Applicant : Shri P.Raghava Reddy

Counsel for the Respondents : Shri B.Narasimha Sam, Sr.CGSC  
for R-1

Shri P.Naveen Rao, Spl. Counsel for  
R-2

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

(Order per Hon'ble Justice Shri D.H.Nasir, VC)

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... 2.

ORDER

(Per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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The applicant complains that he is not allowed to appear at the written test to be held for the post of Scientific Asst. 'B' on 1.3.1999 in Respondent No.1 organisation on the ground that he was not sponsored by the Employment Exchange. However, it is now well settled that if any candidate not sponsored by the Employment Exchange but possessing the basic eligibility criteria should be permitted to appear at the examination/interview.

2. In view of the above, this O.A. is disposed of with a direction to the Respondents to allow the applicant to appear at the examination/interview to be held on 1.3.1999 even if the applicant has not been sponsored by the Employment Exchange provided the applicant is found to possess the basic eligibility criteria for the post in question.

3. Original Application is disposed of accordingly. No order as to costs.

*D.H.Nasir*  
(D.H.NASIR)  
Vice-Chairman

Dated: 26th February, 1999.  
Dictated in Open Court.

*Justice*  
*26-2-99*

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